Name of the corporate debtor:	Annexure-1; Date of commencement of CIRP	; List of creditors as
	on:	
List of se	ecured financial creditors belonging to any class of creditors	
		(Amount in ₹)

NOT APPLICABLE BECAUSE IT WAS DECIDED UNDER SEC 12A

Sl.			etails of claim Details of claim							Amount		Amount		Remark
No.	of	received admitted							of		of claim	of claim	s, if any	
	Credi	Date	Amount	Amount	Nature	Amount	Amount	Whether	% of	continge-	Mutual	not	under	
	t-or	of	claimed	of claim	of claim	covered	covered	related	voting	nt	dues,	admitted	verifica-	
		receipt		admitted		by	by	party?	share in	claim	that may		tion	
		_				security	guarant		CoC		be set-off			
						interest	ee							